

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ABSTRACT

High Court for the State of Telangana – HOLIDAYS – Declaration of Special Holiday **on 27th August, 2026 (Thursday)** to the High Court for the State of Telangana and to the Telangana State Judicial Academy, Secunderabad; Telangana State Legal Services Authority, Hyderabad and Office of the Secretary, High Court Legal Service Committee, Hyderabad, High Court Arbitration & Mediation Centre, Hyderabad which are under the Administrative control of High Court for the State of Telangana and **19.12.2026 (Saturday)** as a **Court Working Saturday to the High Court For the State of Telangana – Notified.**

ROC.NO.2083/SO/2025

DATED: 24.08.2026

Notification No. 22/SO/2026

Read: High Court's Notification Nos.14 and 15/SO/2025, dt.11.12.2025.

In partial modification of the High Court's Notifications read above, the High Court for the State of Telangana hereby declares **Special Holiday** on **Thursday the 27th August, 2026** to the High Court for the State of Telangana, Telangana State Judicial Academy, Secunderabad; Telangana State Legal Services Authority, Hyderabad, High Court Legal Service Committee, Hyderabad and High Court Arbitration & Mediation Centre, Hyderabad, which are under the Administrative control of High Court for the State of Telangana and **19.12.2026 (Saturday)** as a **Court Working Saturday to the High Court for the State of Telangana.**

REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the Notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place the Notification before the Hon'ble Judges, for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) All the Unit Heads in the State of Telangana.
- 5) All the Officers, High Court for the State of Telangana.
- 6) All the Section Heads, High Court for the State of Telangana.

- 7) The Director, Telangana State Judicial Academy, Secunderabad.
- 8) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 9) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 10) The Advocate General, State of Telangana, Hyderabad.
- 11) The Secretary to Governor, State of Telangana, Lok-bhavan, Hyderabad.
- 12) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 13) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 14) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 15) The Chairman, Industrial Tribunals (I, II & Addl.), Chandra Vihar (1st floor), M. J. Road, Hyderabad-500001.
- 16) The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 17) The Chairman, Tribunal for Disciplinary Proceedings, Chandra Vihar (5th floor), M. J. Road, Hyderabad-500001.
- 18) The Chairperson, Telangana Value Added Tax Appellate Tribunal, Commercial Taxes Complex, Nampally, Hyderabad-500001.
- 19) The Presiding Officers, Labour Courts I, II & III, Chandra Vihar (1st floor), M. J. Road, Hyderabad-500001 Hyderabad.
- 20) The Secretary General, Supreme Court of India, New Delhi.
- 21) The Registrar, Railway Claims Tribunal, Hyderabad.
- 22) The Income Tax Tribunal, Hyderabad
- 23) The Registrar, Lokayukta for the State of Telangana, 5-9-49, Basheerbagh, Hyderabad-63.
- 24) The Registrar, T. S. Consumer Disputes Redressal Commission, Eruvaka Building, Khairatabad, Hyd-500004.
- 25) The Secretary, Bar Council of Telangana, Hyderabad.
- 26) The Accountant General, Telangana, Hyderabad.
- 27) The Deputy Solicitor General, High Court Buildings, Hyderabad.
- 28) The Public Prosecutor for the State of Telangana, Hyderabad.
- 29) The Administrator, Government Pleaders, Hyderabad.
- 30) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 31) The Special Judge for Trial of CBI Cases, Hyderabad.
- 32) The Director of Prosecutions, Lakdi-ka-pool, Hyderabad.
- 33) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 34) The President, Telangana High Court Advocates' Association, Hyderabad.
- 35) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 36) The concerned, High Court Dispensary.
- 37) The concerned Railway Reservation Counter.
- 38) The concerned, Mee Seva counter.
- 39) The Commissioner, Information & Public Relations, Hyderabad.
(With a request to publish the Notification in all local dailies)
- 40) The Director, All India Radio, Public Gardens, Hyderabad.
- 41) The News Director, Doordarshan Kendra, Ramanthapur, Hyderabad (Mobile No.9666631363).
- 42) The Editors, Eenadu, Deccan Chronicle, Siasat, Sakshi, Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 43) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 44) The Overseer, High Court for the State of Telangana.
- 45) SPARE

} With a request for making
necessary announcement

} For publication in the News Paper